

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 25.04.2017.

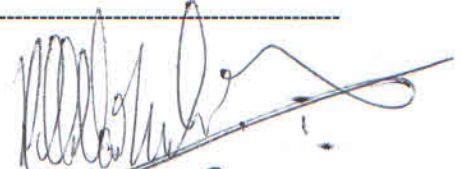
PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 246/16	TP 209/17	Hearing	391 / 394	Suprajit Engineering Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
---------	----------------------------------	------------------------	-----------

20 NARENDRA DEV  
9845348450

Petitioner

  
P.D.

1) Prema Hatti

R.O.C

Counsel for petitioner is present. Smt. Prema Hatti for ROC and RD is present. She requested time to file the affidavit. None appeared from OL office. Fresh notice to Office of OL. None appeared from Income tax department and from NSE. Registry to verify whether notices were served on them or not. IA 40/17 is listed today. For hearing on this application list it on 14.06.2017.

MEMBER (J)

MEMBER (T)